

1	2	3
8	Kheraul . . . . .	Mosque
9	Khoshbagh . . . . .	Tomb and mosque of Aliverdi Khan and the tomb of Seraj-udud-Dowla.
10	Roshnibagh . . . . .	Tomb of Sujauddin
11	Sabji Katra . . . . .	Tomb and mosque of Murshid Kuli Khan.
12	Murshidabad . . . . .	Hazardari Palace and Imambara.
<i>Nadia District</i>		
1	Palpara . . . . .	Temple
<i>24-Parganas District</i>		
1	Berachampa . . . . .	Chandra Ketu's Fort
2	Jhater Deul . . . . .	Temple
3	Deulia and Kaukepara . . . . .	Ancient mound known as Varahamihirer Dhipi.

### Protection of Cooch Behar Palace

469. SHRI PRASENJIT BARMAN:  
SHRI SUDHAKAR PANDEY:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have since taken a decision to protect the Cooch Behar Palace;

(b) if so, whether any fund has been provided in the current financial year for protection work and matters connected therewith; and

(c) if not, by when Government are likely to provide funds for this project?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) Yes, Sir.

(b) and (c) The formal declaration to this effect under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 has not yet

been made. The question of allocation of funds will arise after the palace is declared protected and an agreement for its maintenance is entered with the owner as required in the Act.

### Work on the Rewas - Reddi National Highway

470. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government of Maharashtra has made proposal for according priority to the work on the proposed Rewas-Reddi National Highway (Sagari Maha Marg) in the coastal districts of Raigad and Ratnagiri in that State;

(b) whether Government are aware that the absence of such a National Highway is causing considerable hardship to the travelling public and is also providing hinderance for the speedy development of these backward districts;

(c) if so, the stage at which this matter is pending; and

(d) what would be the proposed Central share of the cost of the project and what provision have been made during the current financial year in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) to (d) Rewas-Reddi road is one of the twelve roads proposed by the Government of Maharashtra for declaration as National Highways in April 1980 and earlier. However, due to financial constraints and other priority considerations, it has not been possible to accede to the State Govt.'s request.

#### **Propaganda by Pakistani Press against India**

471. SHRI SANTOSH KUMAR SAHU:

DR. M. M. S. SIDDHU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it has come to Government's notice that the controlled Pakistani press has been given a green signal to launch a propaganda war against India;

(b) whether it is also a fact that baseless report intended to mobilise public opinion against India have started appearing regularly; and

(c) if so, what are the details thereof and what action Government have taken in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (P. V. NARASIMHA RAO):

(a) to (c) Government have been disturbed about the reports that have been appearing in the Pakistani press in the last few weeks which have tried to mis-represent facts and portray India in a negative light. These include false reports about so-called Indian plans to launch an Israeli type attack on Pakistan's nuclear facilities, secret meeting between myself and President Babrak

Karmal and allegations about large scale acquisition of arms by India. Government have been concerned about this trend and have called upon the Government of Pakistan to refrain from any action which can cause or set back to sincere efforts that are being made by us to normalise relations with that country.

#### **Trained Graduate Teachers Stagnating at the Maximum of Pay Scales**

472. SHRI SWAMI DINESH CHANDRA: Will the Minister of EDUCATION be pleased to state:

(a) the number of Trained Graduate Teachers and other teachers in the various schools in Delhi, including those in aided schools who have already reached the maximum of their pay-scale as on 1st July, 1981;

(b) the number of teachers who have been stagnating at this stage for the last three years or more; and

(c) what steps are contemplated to remove the stagnation?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) to (c) The information is being collected and will be laid on the Table of the Sabha as soon as possible.

#### **Talks with Pakistan regarding Acquisition of Arms**

473. SHRI B. SATYANARAYAN REDDY:

SHRI ABDUL REHMAN SHEIKH:

SHRI SADASHIV BAGAIKAR:

SHRI SATYA PAL MALIK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that at the recent talks held with Pakistan in Islamabad, Government of India had recognised Pakistan's right to acquire arms;